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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 79 / 2009-14
NEW DELHI: the 12th July, 2010

In exercise of powers conferred under Para 2.4 of the Foreign Trade Policy, 2009-14, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol.1), 2009-14:-

1. Sl. No. (b) of paragraph 4A.2 related to “Wastage Norms” for Gems & Jewellery items, stands replaced by the following:

SSI.No.	Item of Export	Percentage of Wastage by weight with reference to Gold / Platinum / Silver content in export item	
		<i>Gold / Platinum</i>	<i>Silver</i>
b)	Studded jewellery and articles thereof	7%	7%

This issues in public interest.

Sd/-
(R.S. Gujral)

Director General of Foreign Trade and
Ex Officio Special Secretary to the Government of India

(F. No. 01/94/180/G&J –Wastage Norms/AM 11/PC 4)